

**THE HIGH COURT OF KERALA  
KERALA JUDICIAL SERVICE EXAMINATION – 2012  
APPLICATION FOR SELECTION OF  
MUNSIFF-MAGISTRATE  
IN THE KERALA JUDICIAL SERVICE**

**Recruitment Number : 3 / 2012**

Paste here your  
recent (taken within  
the last six months)  
passport size  
photograph. (Do  
not staple or pin)

*(The candidate should sign across the  
photograph pasted above)*

**APPLICATION NUMBER :**  
*( For office use)*

1	<b>Name of the candidate</b> <i>(in block letters)(As entered in the matriculation certificate)</i>	
2	Expansion of initials, if any, in the order in which they are given	
3	Address to which communications are to be sent, with District and PIN code	
4.	Permanent Address with District and PIN code	
5.	Mobile Number	
6.	E-mail ID	
7.	Sex	
8.	(a) Are you a citizen of India?	
	(b) By Birth/Descent/Registration/Naturalization.	
9	Are you a native of Kerala ? (Native of Kerala means born natives of Kerala and their Children even if born and brought up outside Kerala )	
10	Do you claim the benefit of reservation of appointment in favour of Scheduled Castes/Scheduled Tribes/non-creamy layer of Other Backward Classes?	
	(a) If so, state (i) Religion	
	(ii) Caste/Tribe/Community	
11	(a) Date of birth	In figures:  In words:
	(b) Age as on 1-1-2012	

12	Do you claim relaxation of upper age limit? If yes, state the grounds for relaxation	
13	Qualification:(commencing from graduation)	
	<b>Name of Degree</b>	<b>Year of passing</b>
	<b>Main subjects</b>	<b>Class / Division</b>
	<b>% of Marks</b>	<b>Name of University</b>
14	(a) Do you suffer from any physical disability or handicap? If so, give nature and percentage of disability.	
	(b) Do you claim the benefit of reservation for physically handicapped person in the category-Orthopaedic-locomotor disability -moderate?	
15	(a) State the method of recruitment opted by you ( <i>Direct recruitment/Recruitment by transfer</i> )	
	(b) If applying for Recruitment by transfer, (i) Name of post now held & scale of pay	
	(ii) Name of Department & Service to which the candidate belongs	
	(iii) Whether the candidate is a Probationer or Approved Probationer or a Full Member of the Service	
	(iv) Specify the feeder category to which the candidate belongs ( <i>Category I to VIII or holding a post in a higher scale of pay in any of the offices from which appointment is to be made</i> ).	
16	(a) Marital Status	
	(b) If married, name and address of spouse and his/her occupation	
	(c) If you are a married male, state whether you have more than one wife living?	
	(d) If you are a married female, state whether you are married to a person who has a wife living?	

17	(a)Place of birth		
	(aa) If born in India, specify the following regarding the place of birth		
	(i) Village		
	(ii) Taluk		
	(iii) District		
	(iv) State		
	(ab) If born outside India, specify the Village, Taluk, District and State of your permanent residence		
	(b)If you do not belong to the State of Kerala, specify		
	(i) whether you are a resident of Kerala?		
(ii) how long have you been residing in Kerala?			
(iii) the purpose for which you are residing in Kerala			
(iv) the Village, Taluk and District in which you are now residing			
18	(a) What is your mother tongue?		
	(b) What are the languages which you can fluently read, write and speak.	Read	
		Write	
Speak			
19	Name and address of your parents and their occupation.		
20	(a) Have you got enrolled as an advocate		
	(b) Place of enrolment		
	(c) Date of enrolment		
	(d) Are you a practising Advocate on the date of application?		
	(e) From which date are you practising as an Advocate?		
	(f) Total period of practice		
21	Particulars of research work undertaken or teaching experience, articles or books written or published, if any		
22	Have you got any opportunity to render legal aid? If so, give brief particulars		
23	Have you specialized in any particular branch of law? If so, give brief particulars.		

24	State whether you know Computer Application. If yes, furnish details.				
25	Have you been employed on a regular or temporary basis under Central or State Government or any Quasi-Government Institution or any Government owned Company or Corporation or Local Self Government Institution? If yes, give particulars of such employment.				
	Designation	Scale of Pay	Period of Service		Name and Address of Office
			From	To	
26	(a)Have you been debarred from recruitment in Public Services? If yes, give details.				
	(b)Have you been dismissed from service of Central or any State Government or from any Quasi-Government Institution or by Government owned Company or Corporation or any Local Self Government Institution? If yes, give details.				
	(c)Have you been prosecuted or convicted for any criminal offence? If yes, give particulars .				
	No. of Case	Name of Court/Police Station	Offence Charged	Status of the Case	
	(d)Is any Criminal case pending against you? If yes, give particulars.				
	No. of Case	Name of Court/Police Station	Offence Charged	Status of the Case	
	(e) Furnish details of civil proceedings, if any, pending or disposed, by or against you.				
	No. of Case	Name of Court	Status of the Case		
	(f)Were you subjected to any proceedings for professional misconduct by the Bar Council and if so, the outcome of the same.				
	(g)Is any disciplinary proceedings/ vigilance enquiry initiated or contemplated against you? If so, give particulars				
27	Were you a candidate for selection of Munsiff-Magistrate earlier? If yes, give particulars.				

28	What are your extra-curricular activities?	
29	Any other relevant information you desire to furnish?	
30	Name and address of three respectable persons who can testify about your character, conduct and reputation.	
31	Details of application fees: Demand Draft No: _____ Date : _____ Name of Bank : _____ Amount : ₹ _____ Name of Branch : _____ If claiming exemption from payment of fees, state category (SC/ST/Unemployed Physically Handicapped): _____	

### **DECLARATION**

I hereby declare that the details furnished above are correct and complete to the best of my knowledge and belief, that I possess sound health and active habits, that I am free from any bodily defect or infirmity which would render me unfit to work as a Munsiff - Magistrate in the Kerala Judicial Service, that I am not aware of any other circumstance which may impair my fitness for employment under the Government, that my character and antecedents are such that they will not disqualify me from Government service, that I have read and understood the terms and conditions stipulated in the Notification in response to which the application has been submitted, that I shall abide by the relevant rules and other conditions of recruitment laid down from time to time and that I am in possession of original certificates/documents to prove the claims made by me in the application and ready to produce the same as and when called for.

Place:

Date:

Signature of the Candidate

**FORM-A**

**THE HIGH COURT OF KERALA**

**KERALA JUDICIAL SERVICE EXAMINATION-2012(PRELIMINARY)  
(GENERAL VACANCY)  
ADMISSION TICKET**

RECRUITMENT NUMBER : **3 / 2012**

=====

(TO BE FILLED IN BY THE OFFICE)

Centre of Examination

Roll Number

Date of the preliminary examination : **13 .05. 2012**

Time of the examination : **10 a.m. To 12 noon**

*Secretary,  
Munsiff-Magistrate Recruitment Committee*

=====

(TO BE FILLED IN BY THE CANDIDATE)

Name and address of the Candidate *(In block letters):*  
*(same as address for communication in the application)*

.....  
.....  
.....  
.....  
.....

Paste here your recent (taken within the last six months) passport size photograph. (Do not staple or pin)
--

*(The candidate should sign across the  
photograph pasted above)*

Signature of the candidate : .....

=====

**FORM-B**

**THE HIGH COURT OF KERALA**

**KERALA JUDICIAL SERVICE EXAMINATION – 2012 (PRELIMINARY)  
(GENERAL VACANCY)**

**ATTENDANCE SLIP**

(FOR USE AT THE CENTRE OF EXAMINATION)

**RECRUITMENT NUMBER : 3 / 2012**

=====   
 (TO BE FILLED IN BY THE OFFICE)

<b>Roll No.</b>

<b>Centre of Examination</b>

SECRETARY,  
MUNSIFF-MAGISTRATE RECRUITMENT COMMITTEE

=====   
 (TO BE FILLED IN BY THE CANDIDATE)

Name and address of the Candidate *(In block letters):*  
*(same as address for communication in the application)*

.....  
.....  
.....  
.....  
.....  
.....

Paste here your recent (taken within the last six months) passport size photograph. (Do not staple or pin)
--

*(The candidate should sign across the  
photograph pasted above)*

Signature of the candidate : .....

=====   
 (TO BE FILLED AT THE CENTRE OF EXAMINATION)

<b>Roll No. as shown in the admission ticket</b> <i>(To be filled by candidate during examination )</i>	<b>PAPER</b>	<b>DATE &amp; TIME</b>	<b>*SIGNATURE OF CANDIDATE (IN EXAMINATION HALL)</b>	<b>*SIGNATURE OF THE INVIGILATOR (IN EXAMINATION HALL)</b>
	PRELIMINARY	<b>13 . 05. 2012</b> <b>10 a.m. To 12 noon</b>		

=====   
**Note:** This attendance slip should be retained by the Chief Invigilator and must be given to the Invigilator for verification with the details in the admission ticket.  
\* The signature of the candidate should be taken on the day of the examination. The Invigilator also should sign in the column on the day of the examination.

**FORM – C \***

**SERVICE CERTIFICATE**

1	Name of the candidate															
2	Name of the post now held & scale of pay															
3.	Postal address of the office in which the candidate is working now															
4.	Name of the department in which now working															
5.	Name of the service to which the candidate belongs															
6.	Whether the candidate is a Probationer or Approved Probationer or Full member of the service															
7(a).	Service particulars:															
	<table border="1"><thead><tr><th rowspan="2">Name of post(s) held with scale of pay</th><th rowspan="2">Whether the appointment is permanent or temporary</th><th colspan="2">Period</th><th rowspan="2">Length of service (Years, months, days)</th><th rowspan="2">Date of declaration of probation</th></tr><tr><th>From</th><th>To</th></tr></thead><tbody><tr><td></td><td></td><td></td><td></td><td></td><td></td></tr></tbody></table>	Name of post(s) held with scale of pay	Whether the appointment is permanent or temporary	Period		Length of service (Years, months, days)	Date of declaration of probation	From	To							
Name of post(s) held with scale of pay	Whether the appointment is permanent or temporary			Period				Length of service (Years, months, days)	Date of declaration of probation							
		From	To													
7(b).	Total service excluding the period of service not counting for probation (Years, months, days)															

\* Applicable only to candidates who seek appointment by transfer.

8.	Qualifications	
9.	Departmental tests passed	
10.	Is there any adverse remark recorded in the candidate's confidential record and communicated to the candidate?	
11.	Details of disciplinary proceedings/vigilance enquiry and penalty imposed, if any	

Certified that the above details in respect of Shri/Smt.....  
have been verified by me with the service particulars as given in the Service Book of the candidate and that they are found correct. The candidate is permitted to apply for the post of Munsiff – Magistrate in the recruitment by transfer. His/Her character and conduct are.....

Place :

Signature, Name & Designation of the

Date :

Head of Office or Department

(Office Seal)

-----